

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 4670
ANSWERED ON 31ST MARCH, 2022**

INVESTMENT IN ROAD INFRASTRUCTURE PROJECTS

4670. SHRIMATI CHINTA ANURADHA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government proposes to allow common citizens to invest in road infrastructure projects in the country;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether the Government is likely to follow Real Estate Investment Trust and Infrastructure Investment Trust models to encourage common public investment into the road infrastructure projects; and

(d) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) Government has authorized National Highways Authority of India (NHAI) to set up Infrastructure Investment Trust (InvIT) and monetize completed and operational National Highway projects.

The monetization of projects under InvIT Bundle-1 was successfully achieved and the concession fee of Rs. 7,350.40 Crore (including debt of Rs. 2,000 Crore availed by concessionaire) was received by NHAI. Accordingly, the Appointed Date was declared with effect from 16.12.2021.
